



**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

M.A./350/914/2017

Date of Order: 30.08.2019.

(O.A./350/1048/2017)

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

**AJOY KUMAR MONDAL & OTHERS
VS
S.E. RAILWAY**

For The Applicant(s): Mr. A. Chakraborty, counsel
Ms. P. Mondal, counsel

For The Respondent(s): Mr. C. K. Ghosh, counsel

O R D E R (Oral)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for both sides.

2. Pursuant to the direction of this Tribunal in O.A. 1048/2017, which was disposed of on 08.09.2017, the following orders has been issued by the Chief Track Engineer, which reads as follows:

"No. TC/Tr. Mod./Welding/Training/Pt.-III/139

Dated 21.08.2019

To
Sri Ajay Kumar Mondal & Ors
Tr. Maintainer Gr. -IV
Under SSE/P.Way/ULB

Sub:- Your prayer to create welding team under SSE/P.Way/ULB dated 02/03/2017.

Ref: Hon'ble CAT/CAL's Order dated 08.09.2017 passed in the matter of OA. No. 1048/2017.

In compliance of Hon'ble Courts order under reference and to dispose off your appeal dated 02.03.2017, it mentioned that KGP division authorities informed that there is no sanctioned post of welder, aligner, lutter & grinder in the division at present.

In this connection Kharagpur division has been directed from this end to create the above mentioned post and KGP division has initiated to create the post of welder, aligner, lutter and grinder. On creation of these posts, further action will be taken to resolve the issue.

(V. K. Verma)
Chief Track Engineer."

3. Ld. counsel for the respondents submit that further action will be taken shortly to resolve the issue.

4. Accordingly, MA No. 914/17, filed for execution of the order passed in O.A, is disposed of.

5. We hope and trust that the respondents shall do the needful to accord appropriate benefits to the applicants.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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